163 Written Answers

to Questions 164

to prevent subversive activities of Pakistani agents?

THE MINISTER OF STATE IN 1HE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS: AND IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d) The inforam'ion |-; being collected and will be laid on the Table of the House.

Interrogation of one Subliu-h Jain on snspiction ot being a terrorist

2240. SHRI В. SATYANARAYAN REDDY: Will the Mi.-.is'cr of HOME AFFAIRS be pleased to stafe:

(a) whether it is a fact that one Subhash Jain who has spent 14 years in a Pakistani Jail had been pushed across the border into Rajasthan along with a group of Indian prisoners is undergoing interrogation in a Ganganacar Police Station on the suspicion of being a terrorists; and

(b) If so, what are the details in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) The information is being collected and will be laid on Tab'e of the House.

Foreign funds received by the World **Muslim Minority Community**

2241. SHRI LAL K. ADVANI-SHRI PRAMOD MAHAIAN:

Will the Minister of HOME AFFAIRS be pleased to state the amount received by the Indian Branch of the "World Muslim Minority Community" from foreign sources during the last three years and how this amount has been utiltosd during the same period?

THE MINISTER OF STATE IN 1HE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU): Government are not aware of the existence of any Indian Branch of World Muslim Mino. ritv Community.

Representation to SC/ST in Government **Departments and Public** Undertakings

2242. SHRI SURA I PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that in spite of clear legal provisions, the Scheduled Cases and Scheduled Tribes people are not given proper representation in the various Government Departments and Public Undertakings;

(b) whether Govern.neut have received any complaints from the Scheduled Castes and Scheduled Tribes Commission in this regard; and

(c) if so, what remedial steps have been taken in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI), (a) No, Sir. Various Government Dcpar'nienis and Public Undertakings have been instructed to fully implement die policy of reservation so as to ensure proper representation of Scheduled Castes and Scheduled Tribes.

(b) and (c). The inadequate representation of the Scheduled Castes and Scheduled Tribes in services was brought to notice of the Government by the Commission lor Scheduled Caste_s and Scheduled Tribes. The recommendations mad,, by the Commission in this regard have been examined <nd suitable action taken.

Blackmarketmg of controlled cloth allot-, ted to Sikkim state Federation

2243. SHRI BHAGATRAM MANHAR: SHRI BIR BHADRA PRATAP SINGH

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased t_0 state-la) whether it i_s a fact that out of the allocation of 1600 bales of controlled cloth worth about Rupees 60 lakhs the Sikkim State to Federation|Whole*iale Store only about a dozen bales were received by them and the balance was sold to the private traders, M/s. Bhanwar I.a!